

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 4208
TO BE ANSWERED ON 29TH MARCH, 2022

Sagar Parikrama

4208. SHRI BIDYUT BARAN MAHATO:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI SUDHEER GUPTA:
SHRI PRATAPRAO JADHAV:
SHRI SHRIRANG APPA BARNE:
SHRI SUBRAT PATHAK:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- whether the Government has started 'Sagar Parikrama' and if so, the details thereof;
- the aims and objective of starting the said programme;
- the names of the coastal States and Union Territories included under the Sagar Parikrama and the route decided for the same;
- the manner in which all fishermen, fisher communities and stakeholders in this route are likely to be benefitted therefrom;
- whether the said Parikrama will not only help in resolving the issues of the farmers but also uplift them economically and if so, the details thereof; and
- the details of phased manner in which this Parikrama will be conducted?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (f): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India has launched the 'Sagar Parikrama' program on the occasion of 75th Azadi Ka Amrit Mahotsav. Sagar Parikrama program is being organized through a pre-decided sea route covering coastal states/UTs. The Phase –I programme of 'Sagar Parikrama' has been organized in Gujarat, started on 5th March, 2022 from Mandvi and ended on 6th March 2022 at Porbandar, Gujarat. 'Sagar Parikrama' aims to (i) facilitate interaction with fishermen, coastal communities and stakeholders so as to disseminate information of various fisheries related schemes and programs being implemented by the Government, (ii) demonstrating solidarity with all fisher folk, fish farmers and concerned stakeholder's as a spirit of Aatmanirbhar Bharat (iii) promote responsible fisheries with focus on sustainable balance between the utilization of marine fisheries resources for food security of nation and livelihoods of coastal fisher communities, and (iv) protection of marine ecosystems. 'Sagar Parikrama' program envisages to cover the maritime States/UTs in a phased manner. The fishermen, fisher communities and stakeholders in the coastal areas are likely to be benefitted with awareness of various beneficiary oriented schemes and programs being implemented by the Government and showcasing them the best practices that may be adopted. The interaction programs being organized during the 'Sagar Parikrama' aims to resolve the issues of the fishers and other stakeholders and to facilitate their economic up-liftment through various fisheries schemes and programs being implemented by the Government of India, such as 'Pradhan Mantri Matsya Sampada Yojana' (PMMSY) a flagship scheme with highest ever estimated investment of Rs.20,050 crore in fisheries sector, 'Fisheries and Aquaculture Infrastructure Development Fund' (FIDF) of Rs. 7522.48 crore to provide concessional finance to eligible entities, and the facility of Kisan Credit Card (KCC) which has been extended for fishers and fish farmers. In addition to the schemes and programs of fisheries sector, the 'Sagar Parikrama' program envisages creation of awareness on various other schemes and programs of the Government of India.
